

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**EXCISE Appeal No. 713 of 2012**

[Arising out of OIA-CS/44/DMN/SDMN/2012-13 dated 01/06/2012 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN]

**Medley Pharmaceuticals Ltd**

(unit-ii) Plot No. 378/7 & 8, 379/ & 3,  
Zari Causeway Road, Kachiogam,  
Daman,  
Daman (U.T.)

**.....Appellant**

*VERSUS*

**C.C.E. & S.T.-Daman**

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi  
Opp.Vapi Town Police Station,  
Vapi  
Gujarat-396191

**.....Respondent**

**APPEARANCE:**

Shri Sudhansu Bissa , Advocate for the Appellant  
Shri Kalpesh P Shah, Superintendent (Authorized Representative) for the  
Respondent

**CORAM:        HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
                     HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

DATE OF HEARING:21.10.2022

DATE OF DECISION:26.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal  
No. 712 of 2012.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**